

**STATEMENT RE. TWO ACCIDENTS ON
SOUTH CENTRAL RAILWAY**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): I beg to lay on the Table a statement regarding two accidents at unmanned level crossings on South Central Railway on the 19th May, 1975 and 15th June, 1975. [Placed in Library. See No. LT-9815/75].

**SAILING VESSELS (INSPECTION) AMDT.
RULES, 1975 UNDER MERCHANT SHIPPING
ACT, 1958 AND A STATEMENT**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): I beg to lay on the Table:

- (i) A copy of the Sailing Vessels (Inspection) Amendment Rules, 1975 (Hindi and English versions) published in Notification No. S.O. 1041 in Gazette of India dated the 5th April, 1975 under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-9818/75].

**NOTIFICATIONS UNDER PASSPORTS ACT,
1967**

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 27 of the Passports Act, 1967:—

- (i) The Passports (Amendment) Rules, 1975, published in Notification No. G.S.R. 325(E) in Gazette of India dated the 9th June, 1975.

- (ii) G.S.R. 359(E) published in Gazette of India dated the 27th June, 1975 extending the Passports Rules, 1967 to the State of Sikkim.

- (iii) The Passports (Amendment) Rules, 1975, published in Notification No. G.S.R. 360(E) in Gazette of India dated the 27th June, 1975. [Placed in Library. See No. LT-9817/75].

**PETROLEUM PRODUCTS (SUPPLY AND
DISTRIBUTION) AMDT. ORDER**

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): I beg to lay on the Table a copy of the Petroleum Products (Supply and Distribution) Amendment Order, 1975, (Hindi and English versions) published in Notification No. G.S.R. 743 in Gazette of India dated the 14th June, 1975, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-9818/75].

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a Copy each of the following Reports (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Annual Report of the Indian Telephone Industries limited, Bangalore, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9819/75].